

India, Singapore has requested the Next of Kin on November 19, 1993 to provide documentary proof of legal heirship of the deceased.

(d) Does not arise.

METERS OF VEHICLES

561. SHRI MAHESH KANODIA : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the meters of a large number of three wheelers and taxies in the capital show inflated billing;

(b) if so, number of such cases detected during the last six months; and

(c) the action taken against the drivers of such three wheeler and taxies ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) to (c) No, Sir, The Government of National Capital Territory of Delhi have informed that no such case was detected during the last six months. However, during this period joint surprise raids/checkings were carried out by the Enforcement Staff along with the Delhi Traffic Police and as a result of this 5907 taxis and autorickshaws were checked/inspected on the roads of Delhi. Out of them 1407 taxis and autorickshaws were found using non-periodically verified faremeters and broken seals affixed by the Department. They were challenged by the Delhi Police on the spot. In cases where operator fails to compound the case, the challan is sent to the Court by the Delhi Police.

REPAIRS OF BRIDGES, U.P.

562. SHRI RAJENDRA AGNIHOTRI : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the total number of bridges over national highways in U.P. which have collapsed during each of the last three years;

(b) the number of bridges among them which have since been repaired and the time by which the remaining bridges are likely to be repaired; and

(c) the total expenditure likely to be incurred on the repair works ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) No bridge on National Highway in U.P. has collapsed during the last three years.

(b) and (c) Do not arise.

[Translation]

PAK PLEA TO WORLD TO PUT PRESSURE ON INDIA

563. SHRI DATTATRAYA BANDARU :

SHRI GEORGE FERNANDES :

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Prime Minister of Pakistan has addressed letters to Heads of Government of a number of countries urging them to persuade India to engage in a substantive dialogue with Pakistan to resolve the J & K issue;

(b) if so, the details thereof and the reaction of the Government thereto ;

(c) whether the Government have received any letter or message from any country in regard to above mentioned initiative of the Pak Prime Minister; and

(d) if so, the details thereof and the response of the Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA) : (a) Government have seen reports to this effect.

(b) Government remains committed to the Simla Agreement under which all differences between India and Pakistan are to be resolved peacefully and through bilateral negotiations. There can be no role for any third party.

(c) No, Sir.

(d) Does not arise.

[English]

FKE DRIVEN LICENCES

565. SHRI GURUDAS KAMAT :
SHRIMATI GIRIJA DEVI :

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned "90 per cent Redline drivers have fake licences" appearing in the Pioneer dated October 25, 1993;

(b) if so, the facts thereof; and

(c) the steps proposed to be taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) Yes, Sir.

(b) The Government of National Capital Territory of Delhi verified the news item through a survey conducted on 28th October, 1993. Out of 613 buses surveyed only 33 Drivers were found to have licences issued by the States other than the Govt. of National Capital Territory of Delhi. 16 Drivers did not possess driving licence at the time of survey. They have been prosecuted.

(c) The Enforcement Branch of the Transport Department periodically check the enforcement of the provisions of the Motor Vehicles Act including those of licences.

GUJARAT STATE ELECTRICITY BOARD

566. DR. AMRITLAL KALIDAS PATEL : Will the Minister of POWER be pleased to state :

(a) the total quantum of power generated by the Gujarat State Electricity Board during each of the last three years;

(b) whether the total quantum of power generated was sufficient to meet the requirement of the State; and

(c) if not, the names of the central power stating from which the power was supplied to the Gujarat State Electricity Board and the quantum thereof, during the above period ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU) : (a) During the year 1990-91, 1991-92, 1992-93 the energy generation by Gujarat State Electricity Board was 17434 MU, 18123 MU and 20304 MU respectively.

(b) The details of actual power supply position in Gujarat during the last three years i.e. 1990-91, 1991-92, 1992-93 are given below :—

(Figures in MU net)

	1990-91	1991-92	1992-93
Requirement	23305	25505	26500
Availability	22358	24417	25712
Shortage	947	1088	788
%	4.1	4.3	3.0

(c) The details of entitlement vis-a-vis actual drawal of Gujarat from central

sector power stations in Western Region are furnished below :—

Name of Central Sector Station	1990-91		1991-92		1992-93	
	Entitlement	Actual drawal	Entitlement	Actual drawal	Entitlement	Actual drawal
Kobra/Vidhyachal STPS	3552.9	3518.6	4318.1	4171.7	4174.9	3812.6
Tarapur APS	859.2	859.2	772.2	772.2	876.3	876.3
Kawas GPP	—	—	—	—	531.5	448.8
Kakrapar APP	—	—	—	—	14.6	7.1